

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2615**  
TO BE ANSWERED ON 02/08/2016

**Effluent Treatment Plant**

2615. SHRI ASADUDDIN OWAISI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether as per the provision of Water (Prevention and Control of Pollution) Act, 1974 it is obligatory on the industry to set up Effluent Treatment Plant (ETP) to treat effluent as per prescribed norms of SPCB;

(b) if so, the details thereof;

(c) whether the Government is running a scheme called Common Effluent Treatment Plant (CETP);

(d) if so, the details thereof;

(e) whether this scheme is likely to help small scale industries to set up CETPs;

(f) if so, the subsidy being paid by the Government to small scale industries through SPCB for this purpose; and

(g) the number of CEPTs set up in the country so far, State-wise and the number of such plants in the pipeline?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

(a)&(b) Yes, Sir. The polluting industries are required to take Consent to establish and Consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 and it is obligatory for industries to set up effluent treatment plants to treat the effluent to the prescribed norms.

- (c) Yes, Sir.
- (d) Ministry of Environment, Forest & Climate Change (MoEF&CC) is implementing a scheme to fund setting up of Common Effluent Treatment Plants (CETPs) for treatment of effluents generated from Small Scale Industries (SSI) located in clusters.
- (e) Yes, Sir.
- (f) Financial assistance of 50% is given by the Ministry as central subsidy subject to a ceiling of ₹15 crore per CETP with conventional treatment system and ₹20 Crore for involving zero liquid discharge system. The central subsidy is released after the release of the State subsidy of 25% from the State Government. The project proponent is required to contribute 25% of the project cost.
- (g) 193 CETPs have been established with 178 operational and 15 are under construction. The State-wise list of CETPs is given in the annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (g) OF THE LOK SABHA UNSTARRED QUESTION NO. 2615 DUE FOR REPLY ON 02/08/2016 REGARDING EFFLUENT TREATMENT PLANT RAISED BY SHRI ASADUDDIN OWAISI HON'BLE MEMBER OF PARLIAMENT.

State / UT	Number of CETPs
Andhra Pradesh	11
Gujarat	30
Haryana	14
Himachal Pradesh	1
Jammu and Kashmir	1
Jharkhand	1
Karnataka	9
Kerala	5
Madhya Pradesh	1
Maharashtra	27
NCT of Delhi	13
Punjab	4
Rajasthan	14
Tamil Nadu	49
Uttar Pradesh	8
Uttarakhand	4
West Bengal	1
<b>TOTAL</b>	<b>193</b>

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